

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No. 232 - IA/40(AHM)2023
In
CP/23(AHM)2021

Proceedings under Section 272(2) of Co.Act,2013

IN THE MATTER OF:

KG Intimatewear Pvt Ltd

.....Applicant

Order delivered on: 12/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Advocate
For the Respondent :

ORDER

Heard the learned counsel.

The order is reserved.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)